

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

107. Company Appeal/64/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: PR. Commissioner of Income Tax-8

V/s.

Registrar of Companies Mumbai

Appearances:

For applicant :- None appeared

For Respondent:- None appeared

SECTION 252(3) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appeared for the Petitioner not only today but also on previous occasions
when the matter was called out. List on **02.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)